

SPECIAL BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/56(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	L & T FINANCE LIMITED VS NAROTTAM PLYWOOD INDUSTRIES PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. T. Dasgupta, Adv.] For the Official Liquidator
Mr. Amit Chaudhury, Adv.]

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Registry is directed to issue notice to the Respondents by way of speed post and by email and place tracking information on record.
3. List the matter on **11.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**